

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 512/2019 in
OA No. 971/2018
MA No. 1761/2021**



This the 23rd day of July, 2021

(through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Phool Kant Jha (aged about 64 years)
 S/o late Sh. ChhediJha
 C/o Sh. Sumant Kumar Jha
 Flat No. B-6, Plot No. 3, Gold Avenue-2
 Near Metro Specturum, Sector 75
 Noida, UP. Applicant

(By Advocate :Ms.Neetu Mishra for Shri K.M. Singh)

Versus

Sh. Santosh Kumar Mall
 Commissioner
 KendriyaVidyalayaSangathan
 18, Institutional Area
 Shaheed Jeet Singh Marg, New Delhi. Respondent

(By Advocate: Shri S. Rajappa)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:



MA No.1761/2021

This Application is filed with a prayer to withdraw the contempt case No.512/2019 filed in OA No.971/2018 without prejudice to the right of the applicant to challenge the resultant order passed by the respondents. MA stands disposed of.

CP No. 512/2019

In view of the above order passed in the MA, the CP is accordingly closed, leaving it open to the applicant to approach the Tribunal, if so advised.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/rk/ns/sd